

3. Shri U. N. Mahida
4. Shri M. Kamlanathan
5. Shri Lal K. Advani.

12.51 hrs.

**BUSINESS ADVISORY COMMITTEE
THIRTEENTH REPORT**

SHRI NARENDRA SINGH BISHT (Almora) : I beg to move :

"That this House do agree with the Thirteenth Report of the Business Advisory Committee presented to the House on the 24th May, 1972."

MR. SPEAKER : The question is :

"That this House do agree with the Thirteenth Report of the Business Advisory Committee presented to the House on the 24th May, 1972."

The motion was adopted.

12.52 hrs.

**Re: HUNGER STRIKE BY GOVERNMENT
EMPLOYEES IN CHANDIGARH**

SHRI S. M. BANERJEE (Kanpur) : I would like to raise to very small issues. One is about the relay hunger strike that is going on. I shall confine myself only to one—the relay hunger strike by the Central Government Employees in Chandigarh which is going on for the last one month demanding the restoration of the City Compensatory Allowance. This money was being paid to them, but, later on, it was withdrawn. I realise the difficult position of the Government because they had to take a decision regarding other cases also. But, I am sure now that Shri Amar Nath Vidyalkar and all the representatives of the various Associations and Unions of the Chandigarh Central Government Employees including the representatives of the Confederation of Central Government Employees met Mr. Chavan and they are also likely to meet the various officers. I would request hon. Minister, Shri Ganesh, to give some sort of assurance to us that this matter will not be lost sight of and it will be considered with the utmost sympathy and objectivity.

The other point, if you kindly permit me, is that in our External Services of the All

India Radio there are many Indians who know the Indonesian language and they are working smoothly. Suddenly two persons have been retired and they have asked two Indonesians to come from Indonesia and you know, Sir, the attitude of Indonesians during the Pakistan aggression. I am surprised how the Indonesians are being brought in preference to the Indians who are already there.

These are the two cases. Mr. Ganesh is here. He may give an assurance. The other one I would request you to kindly send it to Minister of Information and Broadcasting.

**THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE (SHRI K. R.
GANESH) :** In reply to an unstarred question in this House on 28th April, I had stated that the matter is under examination. This was reiterated on the 17th May in reply to another unstarred question by my colleague, the Minister in charge of the Department of Personnel that the matter is under examination. The position remains the same.

श्री इसहाक सम्मली (अमरोहा) : स्पीकर साहब, आपने आज अखबारों में पढ़ा होगा कि अलीगढ़ मुस्लिम यूनिवर्सिटी के स्टूडेंट्स यहां डिमांड स्ट्रेशन कर रहे हैं। उनकी सीधी-सादी मांग है कि अलीगढ़ मुस्लिम यूनिवर्सिटी बिल, जो काफी दिनों में यहां पेंडिंग है, इसी सेशन में पेश कर दिया जाये और जल्द से जल्द पास किया जाये। अगर मैं झूल नहीं रहा हूँ, तो जिस लिस्ट में यह बताया गया था कि इस सेशन में कौन कौन से बिल आयेंगे, उगमें इस बिल का नम्बर गालिबन 30 था। लेकिन मुझे ताज्जुब है कि सेशन खत्म होने जा रहा है, लेकिन वह बिल अभी तक नहीं लाया गया है। मेरी दरख्वास्त है कि आप मेहरबानी करके सरकार को तवज्जुह दिलायें कि वह इस मामले में ज्यादा बेचैनी पैदा होने का मौका न दे और वह यूनिवर्सिटी का सही कैरेक्टर कायम रखते हुए जल्दी से जल्दी बिल लाये, जैसा कि प्राइम मिनिस्टर और सरकार का वादा है और जैसा कि सब डेमोक्रेटिक पार्टियों की मांग है। पिछले दिनों श्री एच० एन० मुकर्जी, श्री एस० एम० बनर्जी और मैंने यह मतलिबा किया था कि इस

[श्री इसहाक सम्भली]

बिल को इसी सेशन में लाया जाये और मुझे खुशी है कि आप ने उस पर तबज्जुह फरमाई थी। मैं चाहता हूँ कि उसी शबन में बिल लाया जाये और जो डिमॉन्स्ट्रेंट्स आये हुए हैं सरकार के कोई साहब उनके पाम जायें और उनमें मेमोरेडम वसूल करें।

[श्री اسمحقات سمبھلی (امروسه): اسپیکر

صاحب آپ نے آج احباروں میں بڑھا ہوگا کہ علی گڑھ مسلم یونیورسٹی کے اسٹوڈینٹس یہاں ڈیمانسٹریشن کر رہے ہیں۔ انکی میڈیسی سادسی مانگ ہے کہ علی گڑھ مسلم یونیورسٹی بل، جو کئی دنوں سے یہاں بینڈنگ ہے، اسی سیشن میں پیش کر دیا جائے۔ اگر میں بھول نہیں کر رہا ہوں تو جس لسٹ میں یہ بتایا گیا تھا کہ اس سیشن میں کون کون سے بل آئیں گے، اس میں اس بل کا نمبر غالباً 30 تھا۔ لیکن مجھے نہ محض ہے کہ سیشن ختم ہونے جارہا ہے، لیکن وہ بل ابھی تک نہیں لایا گیا ہے۔ میری درخواست ہے کہ آپ مہربانی کر کے سرکار کی وجہ دلائیں کہ وہ اس معاملے میں زیادہ بے چینی ہونے کا موقع نہ دے اور وہ یونیورسٹی کا صحیح کیریئر ٹائم رکھتے ہوئے جلدی سے جلدی بل لائے، جیسا کہ پرائم منسٹر اور سرکار کا وعدہ ہے اور جیسی کہ سب تیار کر تک نارہوں کی مانگ ہے۔

بچھلے دنوں شری ایچ۔ این۔ مکرچی، شری ایس۔ ایم۔ بھرجی اور میں نے یہ مطالبہ کیا تھا کہ اس بل کو اسی سیشن میں لایا جائے اور مجھے خوشی ہے کہ آپ نے اس پر وجہ دہرمانی بھی۔ میں جانتا ہوں کہ اسی شکل میں بل لایا جائے اور جو ڈیمانسٹریٹرز آئے ہوئے ہیں سرکار کے کوئی صاحب ان کے پاس جائیں اور ان سے مہمورینڈم وصول کریں۔]

SHRI N. SREEKANTAN NAIR :
(Quilon) : Sir, you said. I may raise the issue about the flood situation in Kerala.

MR. SPEAKER : This morning I received a letter from Dr. K. L. Rao, that he has received full information and all the details about the flood situation there and that he is about to make a statement. Because he is absent today, he has asked his Deputy to make the statement. So I allowed. But I am told now, he is going to make it not today, but tomorrow morning. Now Shri Khadilkar.

12.56 hrs.

MOTION UNDER RULE 388

SUSPENSION OF PROVISO TO RULE 74 IN RESPECT
OF MINES (AMENDMENT) BILL

THE MINISTER OF LABOUR AND
REHABILITATION (SHRI R. K. KHADIL-
KAR) : I beg to move:

"That this House do suspend the first proviso to Rule 74 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for reference of the Bill further to amend the Mines Act, 1952, to a Joint Committee of the Houses."

MR. SPEAKER : The question is :

"That this House do suspend the first proviso to Rule 71 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for reference of the Bill further to amend the Mines Act, 1952, to a Joint Committee of the Houses."

The motion was adopted.

12 56½ hrs.

MINES (AMENDMENT) BILL

THE MINISTER OF LABOUR AND
REHABILITATION (SHRI R. K. KHADIL-
KAR) : Sir, with your permission, I would like to change one name, that is the name at item No. 3. Instead of Shri Somnath Chatterjee, the name to be incorporated is Shri Dinen Bhattacharyya. All the other names are the same and there are no changes.

MR. SPEAKER : All right. He should be congratulated also .